

| 1 | 2 | 3 |
|-------------------|------|-----|
| Jammu and Kashmir | 13 | 7 |
| Jharkhand | 19 | 19 |
| Karnataka | 76 | 76 |
| Kerala | 52 | 41 |
| Madhya Pradesh | 52 | 52 |
| Maharashtra | 75 | 75 |
| North Eastern | 23 | 12 |
| Orissa | 44 | 44 |
| Punjab | 26 | 26 |
| Rajasthan | 64 | 64 |
| Tamilnadu | 97 | 97 |
| Uttar Pradesh | 88 | 86 |
| Uttarakhand | 18 | 18 |
| West Bengal | 65 | 63 |
| GRAND TOTAL | 1000 | 965 |

Wastage of Foodgrains

2773. SHRI DEREK O' BRIEN : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the quantity in metric tonnes of foodgrains, which have got rotten and wasted, in the previous three years;

(b) whether the Ministry has surplus stock of foodgrains to meet the demand, if so, the details thereof; and

(c) whether the Ministry is taking any steps to improve storage facilities to keep the foodgrains safe?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) Quantity of foodgrains accrued as damaged/non issuable in Food Corporation of India (FCI) during last three years is as under:

| Year | Quantity in tons |
|---------|------------------|
| 2013-14 | 24695.455 |
| 2014-15 | 18847.226 |
| 2015-16 | 3115.684 |

(b) Government has enough stocks of foodgrains to meet the demands of the Public Distribution System (PDS) and other welfare schemes. Stock position of foodgrains in Central Pool against the Stocking Norms as on 01.10.2016 is as under :

(Figures in lakh tons)

| Commodity | Stocking Norms as on 01.10.2016 | Stock in Central Pool as on 01.10.2016 | Stock of foodgrains over and above Stocking Norms |
|-----------|---------------------------------|--|---|
| Wheat | 195.20 | 213.28 | 18.08 |
| Rice | 112.50 | 158.72 | 46.22 |

(c) Scientifically constructed godowns provide adequate protection and are used for storage of Central Pool foodgrains. As on 31.10.2016, total 782.99 lakh ton capacity (including State Government/agencies capacity) is available for storage of Central foodgrains. There are already standing instructions for preservation of foodgrains in godowns holding Central foodgrains stocks.

Demand of foodgrains by States under PDS

†2774. DR. SATYANARAYAN JATIYA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of beneficiaries along with the quantum of foodgrains/ commodities being provided, State-wise, in the country, under the Public Distribution System; and

(b) the details of quantities demanded and the number of beneficiaries proposed by States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) National Food Security Act, 2013 (NFSA) provides for coverage of upto 75% of the rural and 50% of the urban population, at the all India level, for receiving highly subsidized foodgrains, corresponding to which State/UT-wise coverage was determined by the then Planning Commission. Within the coverage determined for States/UTs, foodgrains are allocated on the basis of identification of eligible households reported by the State Governments/ UT Administrations and availability of their details on the PDS portal. The State/UT-wise details of coverage determined under NFSA, the number of persons currently covered and monthly allocation of foodgrains is given in the Statement.

Statement

State/UT-wise coverage and monthly allocation of foodgrains under NFSA

| Sl. No. | State/UT | Coverage determined under NFSA (In lakh) | No. of persons currently covered (In lakh) | Allocation of foodgrains (In thousand tons) |
|---------|----------------|---|---|--|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Andhra Pradesh | 268.23 | 268.21 | 155.99 |

†Original notice of the question was received in Hindi.